

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 25-09-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
HEARING ON IA				
1	EX 35/2011 (SUMMONS)		BHONARAM Vs VENKATASWAMY	N.K NAIK and ASSOCIATES
2	O.S. 1206/2011 (SUMMONS) IA/1/2011		MS JAMNALAL BAJAJ SEVA TRUST Vs NANDA KUMAR	PASTAY LAW PV
3	O.S. 28/2012 (SUMMONS)		HANUMAKKA Vs ANJANAPPA.T	C.MEENAKSHI EXPARTE
4	O.S. 1064/2012 (SUMMONS) IA/1/2012 IA/2/2012 IA/3/2012		T.Pramila Vs D.L.Thimmegowda	M.B.SHANKARE GOWDA
5	O.S. 1584/2013 (SUMMONS) IA/1/2013		Muniyamma Vs Muniyappa C M	B V D
6	O.S. 47/2014 (SUMMONS) IA/1/2014		Neelamma alias Renuka Vs Chikkapapaiah	K Rajendra Prasad
<u>12:00 P.M - 1:00 P.M</u>				
7	O.S. 1543/2017 (SUMMONS) IA/1/2017		Thimmaiah L Vs Siddamma	C.G.Puttaraju
8	O.S. 1636/2017 (SUMMONS) IA/1/2017		Hanumakka Vs Byrappa	Mahesh Kumar G.K.
9	O.S. 181/2018 (SUMMONS) IA/1/2018		Jayamma Vs Kempamma	
10	Misc 34/2018 (SUMMONS) IA/1/2018		Keshav S Vs Hanumantharayapp, Dead by LRs Sujatha D K	K Niranjan
11	O.S. 971/2018 (SUMMONS) IA/1/2018		Subbalakshmi N Vs Chandrashekar N	Y V Radha Krishna
12	EX 71/2019 (SUMMONS)		Bharathi Rajanna R Vs Dwarakanth C M	Chandrashekar
13	O.S. 1834/2019 (SUMMONS) IA/1/2019		MUTHURAYA Vs MAHENDRAN	LOKESH BOOVANAHALLI

3:00 P.M - 4:00 P.M

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14	O.S. 1450/2017 (ISSUES.) IA/1/2017		Hanumantharayappa C Vs Padma K	M G R
CROSS EXAMINATION OF PW				
15	O.S. 931/2013 (EVIDENCE.) IA/1/2013		Annaiah Naidu Vs Swaroop.S	P.Thulasipathi Naidu
PLNTF EVIDENCE				
16	O.S. 1106/2012 (EVIDENCE.) IA/1/2012		Kumar Vs Muniyappa	C.Nagesha
17	O.S. 769/2012 (JUDGEMENT.) IA/1/2012		H.Chandrappa Vs Krishnappa	M.A.Poovaliah
18	O.S. 446/2018 (JUDGEMENT.) IA/1/2018 IA/2/2018		Devaki Ganesan alias Devaki N S, Rep by GPA Holder Raghottama K P Vs Navarathna Srinivasa Rajaram alias Jayaram N S	Rajaram Hegde
19	O.S. 921/2018 (JUDGEMENT.) IA/1/2018		Hariprasad G B Vs Basavaraju	L Mallikarjuna
Cases listed below are adjourned due to Covid 19				
AWAIT RECORDS				
20	O.S. 323/2013 (SUMMONS) IA/1/2013	06-11-2020	Anthoni Raju Vs Igansi Chari	K.Ashoka
AWAIT SUMMON/NOTICE				
21	O.S. 1259/2011 (SUMMONS)	06-11-2020	BYRAMMA Vs MUNIYAPPA	C S SATHYANARAYANA
NOTICES				
22	O.S. 1457/2012 (SUMMONS) IA/1/2012 IA/2/2012	06-11-2020	Lalithamma Vs Hanumantharayappa	H.M.Somashekaraiah
OBECTION				
23	O.S. 105/2011 (SUMMONS)	06-11-2020	MUNILAKSHMAIAH Vs RAMAIAH	RAGHAVENDRA KATTIMANI J.RAVI SUNDER
STEPS				

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24	O.S. 1433/2012 (SUMMONS) IA/1/2012 IA/2/2012 IA/3/2012	06-11-2020	kurlegowda Vs Chikkabyrappa	G.S.Patil
25	O.S. 518/2015 (SUMMONS) IA/1/2015	07-11-2020	Venugopal M Vs Krishnappa S	SRINIVAS
AWAIT ORDERS				
26	EX 28/2015 (SUMMONS)	07-11-2020	Pilla Reddy M Vs The Central Reserve Police Force	G Papi Reddy
AWAIT SUMMON/NOTICE				
27	O.S. 289/2015 (SUMMONS) IA/1/2015	07-11-2020	Channamma Vs Dodda Venkateshappa	MUNIRAJU K N
28	O.S. 1201/2015 (SUMMONS)	07-11-2020	Homba Hanumakka Vs Venkatamma	K B K
OBJECTION ON IA				
29	O.S. 1008/2014 (SUMMONS) IA/1/2014	07-11-2020	Manjunath Vs Muniyarrappa	Vasanth Kumar
PF/CF				
30	O.S. 518/2014 (SUMMONS) IA/1/2014	07-11-2020	Nanjegowda S M Vs Rajagopal	B S K
STEPS				
31	O.S. 1403/2014 (SUMMONS) IA/1/2014	07-11-2020	Manjula Vs Puttanarasappa	K S N
32	O.S. 885/2017 (SUMMONS) IA/1/2017	07-11-2020	Doddamuniyappa Vs Hanumakka	
SUMMONS				
33	O.S. 579/2015 (SUMMONS)	07-11-2020	Sharadamma Vs Channamma	RAMESH
STEPS				
34	O.S. 160/2018 (SUMMONS) IA/1/2018	23-11-2020	Nagaraju Vs Muniyappa	R S Ravi
35	O.S. 482/2018 (SUMMONS) IA/1/2018	23-11-2020	Gowramma Vs Subbamma	Sathish K R
SUMMONS				

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36	O.S. 16/2018 (SUMMONS) IA/1/2018	23-11-2020	Sathish Kumar D Vs Govind Ganapa	B N Jagadeesh
37	O.S. 88/2018 (SUMMONS) IA/1/2018 IA/2/2018	23-11-2020	Shambhavi K Vs Sheshaiah	V Chandrappa
38	O.S. 148/2018 (SUMMONS) IA/1/2018	23-11-2020	Kempanna Vs Shivanna	Sham Prashanth
CROSS EXAMINATION OF PW				
39	O.S. 1918/2015 (EVIDENCE.) IA/1/2015	05-12-2020	Shivananda Vs Lalithamma	
FURTHER EVIDENCE FOR PLNTF				
40	Misc 144/2018 (EVIDENCE.)	05-12-2020	Suguna Vs Venkataswamy Reddy M	N S
PLNTF EVIDENCE				
41	O.S. 1845/2015 (EVIDENCE.)	05-12-2020	Nagaraj Achar P Vs Kasturi	Promod K
42	O.S. 1990/2015 (EVIDENCE.)	05-12-2020	Saroja C Rangaiah Vs Shanthamma	P V
43	O.S. 2018/2015 (EVIDENCE.) IA/1/2015	05-12-2020	Gopal Krishna R Vs Rajanna R	K H Ramu
44	M.C. 443/2019 (APPEARANCE OF PARTY)	05-12-2020	Madhu Reddy Vs NIL	N Umesh
CROSS EXAMINATION OF PW				
45	O.S. 305/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Manjunatha G K Vs Kemparaju	V.MANJUNATH
46	O.S. 1263/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Radhika D Vs Hemalatha M	M.VENKATASWAMY
PLNTF EVIDENCE				
47	O.S. 1437/2013 (EVIDENCE.)	07-12-2020	Lakshamma Vs Gangamma	J Ravindra Babu
48	O.S. 1190/2014 (EVIDENCE.) IA/1/2014	07-12-2020	Poppamma Vs Muniyappa	A M H

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49	O.S. 344/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Venkatesh Vs Krishnappa	S. SURENDRA
50	O.S. 1051/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Gowramma Vs Nagappa	MANIVANNAN .G
51	O.S. 1496/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Puttamma Vs Venkateshappa	THIMMARAYAPPA
52	O.S. 1586/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Rathnamma Vs Kempanna	G.B. ANANDA
53	O.S. 1651/2015 (EVIDENCE.) IA/1/2015	07-12-2020	Ashwathnarayana Vs Siddappa	Karthik Kumar R
54	Misc 137/2018 (SUMMONS) IA/1/2018 IA/2/2018	09-12-2020	Varalakshmi alias Varalakshamma Vs Vajrappa dead by LRs 1(a) sharadamma	Keshava
AWAIT SUMMON/NOTICE				
55	M.A. 73/2018 (SUMMONS) IA/1/2018	09-12-2020	Srinivasa Reddy Vs Venkatesh	T Seshagiri Rao
OBECTION				
56	R.A. 52/2018 (SUMMONS)	09-12-2020	Ramakka Vs Sowbhagya	S D C
STEPS				
57	O.S. 720/2018 (SUMMONS) IA/1/2018 IA/2/2018	09-12-2020	MOHAN Vs RATHNAMMA	SAMATHA
58	L.A.C. 6/2018 (SUMMONS)	09-12-2020	The Special Land Acquisition Officer Vs T A Thimmaraju	KIADB
59	EX 56/2018 (SUMMONS)	09-12-2020	Shrinivas H Guttal Vs Mangala V Achar	Krishna Keshava Associates
60	R.A. 81/2018 (SUMMONS) IA/1/2018	09-12-2020	Manjunatha B Vs Krishnappa, Dead by LRs (a) Lakshamma	D C T R
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61	O.S. 1156/2018 (SUMMONS) IA/1/2018	09-12-2020	Srinivas Vs Jayamma	A M Rama Murthy Reddy
AWAIT SUMMON/NOTICE				
62	O.S. 218/2019 (SUMMONS) IA/1/2019	11-12-2020	Dayananda Kumar T C Vs Gopalappa	Venkata Reddy C M
63	R.A. 31/2019 (SUMMONS) IA/1/2019	11-12-2020	Manjunath M Rep by his GPP holder Muniswamy L Vs Jecintha	K V Chandra Reddy
OBJECTION				
64	FDP 2/2020 (SUMMONS)	11-12-2020	Shakuntala S Vs Shamanna M	Manjunath
STEPS				
65	FDP 30/2019 (SUMMONS)	11-12-2020	Umavathi Vs Ramaiah	N V K
SUMMONS				
66	O.S. 1534/2019 (SUMMONS) IA/1/2019	11-12-2020	VEDHAVILAS Vs CHIKKATHAYAMMA	K SHIVASHANKAR
67	O.S. 772/2020 (SUMMONS) IA/1/2020	11-12-2020	NANDAKUMAR Vs MOHANKUMAR H (Appi)	RAGHAVENDRA H S
68	FDP 30/2010 (NOTICE) IA/1/2010	11-12-2020	JAYALAKSHMAMMA Vs BYRAPPA	P.R.HARISH KUMAR and NATARAJ
69	R.A. 50/2020 (NOTICE) IA/1/2020	11-12-2020	THE CHURCH OF SOUTH INDIA REPTD BY PAUL DHANASEGARAN Vs SUNDAR RAJ S	MISS ANN MARY GREEN

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1	O.S. 1738/2014 (HEARING) IA/1/2014		Gangananjaiah H N Vs Muniyamma	Anjaneya A B
2	O.S. 1825/2014 (HEARING) IA/1/2014		Mohan M J Vs Jayaramaiah M Y	M S
3	O.S. 516/2018 (HEARING) IA/1/2018 IA/2/2018		Mallaveeraiah, Power of Attorney Holder Karunesh B M Vs Muniswamy	V B shivakumar
4	O.S. 709/2018 (HEARING) IA/1/2018 IA/2/2018		Suresh K Vs Rukmini B L	N R R
5	Misc 55/2018 (HEARING) IA/1/2018 IA/2/2018		R RAJSHEKAR Vs PUTTA BASAPPA, DEAD BY LRS.	Y.A.SUDHAKAR BABU
6	O.S. 821/2018 (HEARING) IA/1/2018		Manjunath B Vs Imran Pasha	M R
7	EX 48/2018 (HEARING)		Munireddy Vs Chandrashekar	A K V
8	O.S. 977/2018 (HEARING) IA/1/2018 IA/2/2018		Anjinappa K M Vs Sharadamma	Shrihari P V
9	O.S. 1039/2018 (HEARING)		Munivenkatamma Vs Chikkappaiah	M Venkataswamy
10	M.A. 1/2019 (HEARING) IA/1/2019		KANCHIVARADAI AH Vs BABU	KRISHNAMURTHY M
11	O.S. 435/2019 (HEARING) IA/1/2019		Narayanappa A Vs Prakash S M	Nagendra Naik K
12	O.S. 466/2019 (HEARING) IA/1/2019		Kanick Raj Vs Nambiar R P	M/s Mylraiah Associates
13	M.A. 24/2019 (HEARING) IA/1/2019		Hanumakka Vs Rajashekar R	D J

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14	O.S. 932/2019 (HEARING) IA/1/2019		Anjinamma Vs Manjunath V	Arun Kumar S
3:00 P.M - 4:00 P.M				
15	O.S. 970/2019 (HEARING) IA/1/2019		Munivenkategowda Vs Muniyellappa	Y V Radha Krishna
16	O.S. 1252/2019 (HEARING) IA/1/2019		Sathyanarayana M Vs Venkatamma	P S
17	O.S. 1277/2019 (HEARING) IA/1/2019		SAMPANNA B Vs BHAGYAMMA	REDDY AND REDDY
18	O.S. 1296/2019 (HEARING) IA/1/2019 IA/2/2019		Manu N Vs M/s FINE TECH CORPORATION PRIVATE LIMITED	Sourabh R K
19	O.S. 59/2020 (HEARING) IA/1/2020 IA/2/2020		STEPHEN RAJ S Vs ANTHONIAMMA	K H U
20	M.A. 6/2020 (HEARING) IA/1/2020		Chandrashekar Naidu M Vs Ramesh M	K T D
21	O.S. 215/2020 (HEARING) IA/1/2020 IA/2/2020		SYED NASEERUDDIN Vs NAZEEMA KHANAM ALIAS NAZEEMA BEGUM	L KUMARGURU
22	O.S. 512/2020 (HEARING) IA/1/2020		Venkatalakshamma Vs Venkatesh	Suresh
23	O.S. 517/2020 (HEARING) IA/1/2020		Vimala B K Vs Chinamma	Chandrashekar Reddy
24	O.S. 1373/2015 (ISSUES.) IA/1/2015		Umashankar Vs Chandrashekar B M	R.MURALIDHARA
PLNTF EVIDENCE				
25	O.S. 826/2015 (EVIDENCE.) IA/1/2015		Thulasamma Vs Krishna Murthy G	SOMASHEKARIAH
26	O.S. 469/2017 (EVIDENCE.) IA/1/2017		Gopalappa Vs Asrathulla Beg	H M A
27	O.S. 1575/2018 (EVIDENCE.) IA/1/2018		MANJURAMASWAMY Vs RAMAIAH	A S K

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28	O.S. 1046/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018 IA/3/2018		Meena N Vs Savitha Anand Kumar B L	Manivannan G
29	M.A. 35/2019 (ARGUMENTS.) IA/1/2019		Anjinappa H R Vs Vyajayaninthe Mala M	V V G
30	O.S. 816/2020 (APPEARANCE OF PARTY) IA/1/2020		LAKSHMINARAYAN Vs NARAYANA B P	ABHINAV R
Cases listed below are adjourned due to Covid 19				
31	O.S. 79/1991 (SUMMONS)	21-11-2020	HUCHAMAYAMMA Vs LINGAPPA BY LRS	CHNNARAYA REDDY
32	O.S. 192/1998 (SUMMONS)	21-11-2020	VAJRAPPA Vs MUNIYAMMA	HVR KKT RVP
33	O.S. 167/2000 (SUMMONS) IA/1/2000	21-11-2020	VAJRAPPA DEAD BY LRS. Vs LAKSHMAMMA AND OTHERS	K K THAYAMMA THAYAMMA
34	O.S. 9/2001 (SUMMONS)	21-11-2020	NANJAMMA Vs HUCHAMAYAMMA	H.V. RAJARAM DPR
35	O.S. 227/2001 (SUMMONS)	21-11-2020	RAMALINGA Vs LAKSHMMA	THCVG DISMISSED
36	O.S. 1063/2003 (SUMMONS) IA/1/2003	21-11-2020	NANJAMMA Vs HUCHAMAUAMMA	SHIVARAMA JOSHI
37	O.S. 1590/2004 (SUMMONS) IA/1/2004	21-11-2020	SIDDAPPA Vs GANGAMMA	P.T. HEBBAR K.K.T
38	O.S. 21/2005 (SUMMONS) IA/6/2005 IA/8/2005 IA/5/2005 IA/9/2005 IA/2/2005 IA/1/2005 IA/10/2005 IA/7/2005 IA/3/2005 IA/4/2005	21-11-2020	VAJRAPPA Vs LAKSHMAMMA	THAYAMMA K K

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39	O.S. 242/2007 (SUMMONS) IA/1/2007	21-11-2020	M HEMANTH KUMAR Vs RAMASWAMY	C. PRAKASH PRA
40	O.S. 2407/2007 (SUMMONS) IA/1/2007	21-11-2020	D NARAYANAPPA Vs SUBBAMMA	
41	O.S. 2538/2007 (SUMMONS) IA/1/2007	21-11-2020	RUKKAMMA Vs VENKATAMMA	V.N.R AND ASSOCIATES
42	O.S. 1/2008 (SUMMONS) IA/1/2008	21-11-2020	R MANJULA Vs HANUMANTHAPPA	M.K.SHIVARAJU GPR
43	O.S. 250/2008 (SUMMONS) IA/1/2008	21-11-2020	SUBBARAYAPPA Vs M KRISHNA	P.VENKATA SHIVA REDDY MNS
44	FDP 6/2008 (SUMMONS)	21-11-2020	RAJAPPA Vs MUNIYAPPA	N. GOVINDA GOWDA
45	O.S. 720/2008 (SUMMONS) IA/1/2008	21-11-2020	NARAYANAPPA Vs MUDDARANGAMMA	
46	O.S. 766/2008 (SUMMONS) IA/1/2008	21-11-2020	MANJULA Vs K MUNIRAJU	G.S.
47	Misc 72/2008 (SUMMONS) IA/1/2008 IA/2/2008	21-11-2020	C KRISHNA Vs PREMAVATHI PAVANI	
48	O.S. 1833/2008 (SUMMONS) IA/1/2008 IA/2/2008	21-11-2020	KUM.RADHA Vs SAKRAGAPPA	V. VISWANATH VGM - 1 , 3TO 5, 7 , 8, 10
49	O.S. 1909/2008 (SUMMONS) IA/1/2008	21-11-2020	SYED AHMED Vs SYE BASHA SAB	B.S.DHANANJAYA
50	O.S. 499/2009 (SUMMONS) IA/1/2009	21-11-2020	DHANALAKSHMAMMA Vs CHINNAPPA	
51	O.S. 1335/2009 (SUMMONS) IA/1/2009	21-11-2020	NARASWAMAY Vs ANTHONY MERRY	R.BHASKARA D1 TO D5 EXPARTY
52	O.S. 6/2010 (SUMMONS) IA/1/2010	21-11-2020	SMT. PILLAMMA Vs HOSAHALLI MUNIYAPPA	M.D.BASAVANNA Mylaraiah , P.M. Siddamalappa Associates.

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53	O.S. 610/2010 (SUMMONS) IA/1/2010	21-11-2020	RAMAIAH Vs LINGAPPA	K.T.DAKAPPA and ASSOCIATES
54	O.S. 966/2010 (SUMMONS) IA/1/2010	21-11-2020	HOSAHALLI MUNIYAPPA Vs PILLAMAM AND ANOTHER	MYLARAIAH ASSOCIATES
55	EX 92/2010 (SUMMONS)	21-11-2020	CHANDRAVATHI BAI Vs M. ARUN KUMAR	M.C.J.K. C.G.G.
56	O.S. 1182/2010 (SUMMONS) IA/1/2010 IA/2/2010	21-11-2020	K N SURESH Vs NANJUNDAPPA AND OTHERS	N. PRAKASH
57	O.S. 98/2013 (SUMMONS) IA/1/2013 IA/2/2013	21-11-2020	Sujatha Vs Siddagangappa	P.Shobha
58	O.S. 158/2013 (SUMMONS) IA/1/2013	21-11-2020	Muniyamma Vs Kanthamma	Lokesh R
59	O.S. 1072/2018 (SUMMONS) IA/1/2018	21-11-2020	Munishamappa alias Kunjappa Vs Rajappa	T P Srinivasa
60	O.S. 440/2020 (SUMMONS) IA/1/2020	21-11-2020	Sonu M Vs Susheela	S Vydyeswara
61	M.A. 53/2020 (SUMMONS) IA/1/2020	21-11-2020	BADRESH N DESAI Vs JANAKAMMA	H P LEELADHAR
62	EX 63/2014 (HEARING)	21-11-2020	Chandraraj C Vs Narayanamma	Vijayakumar
63	O.S. 456/2015 (HEARING) IA/1/2015	21-11-2020	Sujatha S N Vs Nanjappa alias Nanjareddy	S. VENKATESH
64	O.S. 609/2015 (HEARING) IA/1/2015 IA/2/2015	21-11-2020	Narayanamma Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
65	O.S. 610/2015 (HEARING) IA/1/2015 IA/2/2015	21-11-2020	Rajappa Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
66	O.S. 611/2015 (HEARING) IA/1/2015 IA/2/2015	21-11-2020	Narayanappa Vs State of Karnataka	V. VIJAYASHEKARA GOWDA

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67	O.S. 632/2015 (HEARING) IA/1/2015 IA/2/2015	21-11-2020	Chennamma Vs State of Karnataka	V. VIJAYASHEKARA GOWDA
68	O.S. 1224/2015 (HEARING) IA/1/2015	21-11-2020	Lakshamma Vs Ms Lily Reality Private Limited	M Murali Babu
69	O.S. 1434/2015 (HEARING) IA/1/2015	21-11-2020	Muniyamma Vs Munikrishna	Revanna M S
70	O.S. 1835/2015 (HEARING) IA/1/2015	21-11-2020	Madhava Narrain A K Vs Niranjan Narrain A K	Prakash B N
71	O.S. 305/2017 (HEARING) IA/1/2017	21-11-2020	Narasappa Naidu Vs Brahmananda Rao alias Korrapati Brahmananda Roa	Babu D R
72	O.S. 321/2017 (HEARING) IA/1/2017	21-11-2020	Sarasamma R Vs Kamamma	P Rajareddy
73	O.S. 344/2017 (HEARING) IA/1/2017	21-11-2020	Kum. Spoorthi P Vs Kalai Selvi R	M/s Ravi and Ravi
74	O.S. 553/2017 (HEARING) IA/1/2017	21-11-2020	Ashwin A Vs Ashwathanarayana Reddy	K S M
75	O.S. 1139/2017 (HEARING) IA/1/2017	21-11-2020	Nagarathna Vs Ramesh	N Murali
76	O.S. 1770/2017 (HEARING) IA/1/2017	21-11-2020	Joannes A Vs Sumithra A.T.	
77	O.S. 144/2018 (HEARING) IA/1/2018	21-11-2020	Kanthamma Vs Anandaa M N	Manjunatha T B
78	O.S. 694/2020 (APPEARANCE OF PARTY) IA/1/2020	21-11-2020	SUSHEELAMMA Vs NANJEGOWDA	Sriyuth V Sudhakar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1763/2019 (SUMMONS) IA/1/2019		Muni Papaiah Vs Munirathnamma	A C S
2	O.S. 1875/2019 (SUMMONS) IA/1/2019 IA/2/2019		Muniyappa Vs Mamatha D	Muthuraj
3	R.A. 2/2020 (SUMMONS) IA/1/2020 IA/2/2020		Anjinamma Vs Munegowda	K.SHIVASHANKAR
AMENDMENT				
4	O.S. 1457/2013 (SUMMONS) IA/1/2013		Kamamma Vs Byrappa	B V S
OBECTION				
5	O.S. 1156/2017 (SUMMONS) IA/1/2017		Ambuja S P Vs Rathnamma	
6	EX 4/2018 (SUMMONS)		Byregowda Vs Annamarappa, Since dead by his LRs. Pillamma	M.B. CHANDRA CHOODA
STEPS				
7	O.S. 676/2010 (SUMMONS) IA/1/2010		M.SANDEEP AND ANOTHEER Vs KEMPAIAH	M.A.SUBRAMANI
COMPLIANCE OF OFFICE OBJECTIONS				
8	O.S. 1484/2018 (NOTICE)		GOPALA.M Vs PRABHAKAR.R	H S Chandraiah
STEPS BY				
9	O.S. 1667/2016 (NOTICE) IA/1/2016		ASLAM NAWAZ KHAN Vs BEEB JAN	
10	O.S. 133/2010 (HEARING) IA/1/2010		K R KESHAVA REDDY Vs SRIDEVI	M.A.SEBASTIAN K.RAJENDRA PRASAD
11	O.S. 1768/2016 (HEARING) IA/1/2016		Ayyappa V Vs Hemanth Kumar	K N P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	O.S. 1231/2017 (HEARING) IA/1/2017 IA/2/2017		Nagamma Vs Krishnappa N S	R Venkatesh
13	O.S. 1252/2017 (HEARING) IA/1/2017		Kaveri Grameena Bank Vs Ramesha T	R Venkatareddy
14	O.S. 479/2019 (HEARING) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Ramgopal B S Vs Savitha	Y A Nagaraj
<u>12:00 P.M - 1:00 P.M</u>				
15	O.S. 1127/2013 (HEARING) IA/1/2013 IA/2/2013		Kastoori Vs Theresamma	K.S.Mallikarjuna Reddy
<u>3:00 P.M - 4:00 P.M</u>				
16	O.S. 671/2010 (ISSUES.) IA/1/2010		JAYALAKSHMI Vs AYYAMMA @ MUNIYAPPA	SHIVA PRASAD
17	O.S. 878/2014 (ISSUES.) IA/1/2014 IA/2/2014		Chinnamma Vs Pramila	Janardhan G
18	O.S. 1640/2016 (ISSUES.) IA/1/2016		Smitha Shree Vs Thimmaiah R K	
19	O.S. 1163/2018 (ISSUES.) IA/1/2018		PARVATHAMMA Vs NARAYANAPPA	MKV
20	O.S. 225/2019 (ARGUMENTS.) IA/1/2019		Nagendra Prasad K B Vs Mahadev R	D Nagaraj
Cases listed below are adjourned due to Covid 19				
21	O.S. 1234/2017 (A.D.R) IA/1/2017	23-11-2020	Lakshamma N Vs Pramilamma	Suresh N
22	O.S. 1300/2017 (A.D.R) IA/1/2017 IA/2/2017	23-11-2020	Ashwathamma Vs Munithayamma	B T I

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	O.S. 1324/2017 (A.D.R) IA/1/2017 IA/2/2017 IA/3/2017	23-11-2020	Shankare Gowda B L Vs Doddanna alias Siddegowda	
24	Misc 8/2020 (NOTICE)	08-12-2020	Krishna Murthy Vs Bhanuprakash	K N V
25	M.A. 18/2020 (NOTICE) IA/1/2020	08-12-2020	Sumarani Vs Rajashekar S	DHANANJAYA.P.R.
26	M.A. 19/2020 (NOTICE) IA/1/2020	08-12-2020	Chandra H S Vs Rajashekar S	DHANANJAYA.P.R.
27	Misc 42/2020 (NOTICE) IA/1/2020	08-12-2020	Suresh Kumar Vs Shashidaraiah, Since deceased by his LRs 1(a) Manjula	C V A
28	M.A. 34/2020 (NOTICE) IA/1/2020	10-12-2020	Nirupama Vs Nagesh	Vinod Prasad
29	M.C. 140/2020 (NOTICE)	10-12-2020	ROOPA Vs SHIVARAJ KUMAR N	AMBRISH S
30	FDP 22/2018 (NOTICE)	15-12-2020	Kamamma, Since dead by LRs. Yashodha Vs Rathnamma, Since dead by her Lrs. Rajagopal	Sunil S Rao
31	M.C. 173/2018 (NOTICE)	15-12-2020	Venu K M alias Lalitha Kumar Vs Mamatha M alias Gayathri	Imran pasha
32	EX 57/2018 (NOTICE)	15-12-2020	Ramesh R Vs Raghunath R	Madhu V
33	M.C. 195/2018 (NOTICE)	15-12-2020	Lakkanna D M Vs Vanitha K H	M V Srinivas
34	R.A. 38/2019 (NOTICE) IA/1/2019 IA/2/2019	16-12-2020	MUNIREDDAPPA Vs MUNIKAKAPPA	K N Muniraju
35	G and WC 34/2019 (NOTICE)	16-12-2020	JAGADEESHA Vs SOMASHEKARAI AH M. P.	SUSHEELA M.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	M.C. 283/2019 (NOTICE)	16-12-2020	Joseph Raj Vs Anusha	T K Suresh
37	EX 65/2019 (NOTICE)	16-12-2020	Gowri Vs Shanthamma	Vijayakumar
38	M.C. 371/2019 (NOTICE)	16-12-2020	Chethan Singh B Vs Asha Bai P	M A Fayaz
39	O.S. 40/2020 (SUMMONS) IA/1/2020 IA/2/2020	17-12-2020	MUNIRAJU Vs KRISHNAPPA R	G KEMPARAJ
40	O.S. 61/2020 (SUMMONS)	17-12-2020	M/s Oriental Quarries And Mines Private Limited, Rep. by Sandeep Aiyappa K Vs M/s Axon Concrete Technologies Inc.	M S Narayan
41	O.S. 142/2020 (SUMMONS) IA/1/2020	17-12-2020	Madhu Vs Vishwanath R	Babu H N
42	O.S. 164/2020 (SUMMONS) IA/1/2020	17-12-2020	Abdul Kareem Vs Shaik Mohidien	Vijikumar A
43	O.S. 523/2020 (SUMMONS)	17-12-2020	Andhra Bank, Rep. by Dipali Dip Vs Shivakumar N	Shivashankar A
44	R.A. 61/2016 (NOTICE) IA/1/2016	17-12-2020	Babu Reddy M R Vs Shivakumar R	NAGIAIAH
45	FDP 37/2017 (NOTICE)	19-12-2020	Sonnamma Vs Muninarayana R	Sathyanarayana Rao Y.N.
46	EX 38/2017 (NOTICE) IA/1/2017	19-12-2020	Edifice Builders Pvt. Ltd. Vs Suresh Kumar A.T.	
47	R.A. 11/2018 (NOTICE) IA/1/2018	19-12-2020	Beerappa Vs Venkataramanappa	S G Parthasarathy
48	R.A. 12/2018 (NOTICE) IA/1/2018	19-12-2020	Dodda Muniyappa., Rep. by LRs Gowramma Vs Venkataramanappa	S G Parthasarathy
49	R.A. 15/2018 (NOTICE) IA/1/2018	19-12-2020	Vijayamma Vs Munivenkatappa	M S Bhagwat

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	EX 38/2018 (NOTICE)	19-12-2020	Radhakrishna A C Vs Seshanala Amrutha Valli, Rep. GPA holder Prashanth Srisailam	P M N
51	O.S. 741/2018 (NOTICE) IA/1/2018 IA/2/2018 IA/3/2018	19-12-2020	CHINTHALAPODU KOTAIAH, REP. NARASIMHAIAH.N, GPA HOLDER Vs MANJUNATH	VISWANATH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	FDP 17/2014 (HEARING) IA/1/2014		Nagaveni Vs Annaiappa	B T I
2	O.S. 1214/2014 (HEARING) IA/1/2014		Anjanappa Vs Muthamma	Shankar D D
3	O.S. 1531/2015 (HEARING) IA/1/2015		Venkatagiriappa H N Vs Muniyamma	S Sonnegowda
4	EX 77/2016 (HEARING)		Kenchonu dead by Lrs Vs The Special Land Acquisition Officer	K Bhanu Prasad
5	O.S. 1696/2017 (HEARING) IA/1/2017 IA/2/2017		Srinivasa Murthy P Vs Narayanaswamy	Venkataswamy M
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 1778/2014 (ARGUMENTS.) IA/1/2014		Gangananjaiah H N Vs Yellappa	Anjaneya A B
7	M.A. 48/2015 (ARGUMENTS.)		Nagamma Vs Krishnappa N S	
<u>3:00 P.M - 4:00 P.M</u>				
8	O.S. 501/2018 (HEARING) IA/1/2018		Nagarathnamma Vs Lakshminarayana	H Rajanna
9	O.S. 603/2018 (HEARING) IA/1/2018		Srinivas M Vs Nagaraju M	N Nagaraju
10	G and WC 34/2018 (HEARING) /1/2018 /2/2018		RASHID PATAKKAL Vs SHABANA YOUSUF	GUGANESHWARAN S. N.
11	O.S. 97/2019 (HEARING) IA/3/2019 IA/4/2019 IA/1/2019 IA/2/2019		Munikaveramma Vs Yellamma	Chandrashekar C
<u>4:00 P.M - 5:00 P.M</u>				
12	O.S. 1219/2019 (HEARING) IA/1/2019		NARAYANAPPA M Vs SIDDESH	K V VENKATESH

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	M.C. 127/2020 (FIRST HEARING)		KUNCHAPU MURALI KRISHNA Vs TANMAYA SHETTY	KIRAN. S ROZARIO
14	M.C. 134/2020 (FIRST HEARING)		Akshay Shankarmurthy Vs NIL	Kiran N Murthy
15	O.S. 792/2019 (SUMMONS) IA/1/2019 IA/2/2019		SHANTHAMMA ALIAS SALAMMA Vs V. VENKATESH	C. H. S.
16	O.S. 1089/2019 (SUMMONS) IA/1/2019		Geetha Vs V M Govindaraju	V Gajendra
17	O.S. 482/2012 (ORDERS.) IA/1/2012		MUNIRATHNAMMA Vs MUNIRAJU	ESWARA REDDY
18	O.S. 953/2019 (ORDERS.) IA/1/2019		SHOBHA V Vs GANGARAJU B	Praveen Hegde
19	O.S. 917/2020 (ORDERS.) IA/1/2020 IA/2/2020		MUKESH V Vs VENKATESH	N R RAGHAVENDRA AND ASSOCIATES
20	O.S. 931/2020 (ORDERS.) IA/1/2020 IA/2/2020		DINESH B Vs JANARDHANA S M	H M DIVAKAR
21	O.S. 782/2020 (OBJECTIONs) IA/1/2020		MOHAN KUMAR B K Vs RAMACHANDRA B	T PRAKASH
Cases listed below are adjourned due to Covid 19				
22	O.S. 1011/2008 (ISSUES.) IA/1/2008	07-11-2020	ABDUL LATIF Vs ABDUL RAHIM	D UMASHANKAR BNGK
23	O.S. 25/2010 (ISSUES.) IA/1/2010 IA/2/2010	07-11-2020	GULLAMMA Vs PUTTAMMA	V.VISHWANATH
24	O.S. 1153/2010 (ISSUES.) IA/1/2010	07-11-2020	PANCHAKSHASRI Vs KUMAR AND OTHERS	C.R SUBRAMANYA GHN
25	O.S. 298/2011 (ISSUES.)	07-11-2020	MUNIYAMMA. Vs MUNIANNAYAAPPA.	
26	O.S. 952/2012 (ISSUES.) IA/1/2012	07-11-2020	Gowramma Vs Muniswamy	G.R.SRINIVASA

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1037/2012 (ISSUES.) IA/1/2012	07-11-2020	P.Rekha Vs Lakshmamma	M.Chandrashekar
28	O.S. 1328/2012 (ISSUES.) IA/1/2012 IA/2/2012 IA/3/2012	07-11-2020	SUJITH BALACHANDRAN Vs R SHANKAR	
29	O.S. 587/2014 (EVIDENCE.) IA/1/2014	07-11-2020	Thimmakka Vs Gowramma	K Ramesh
30	O.S. 779/2014 (SUMMONS) IA/1/2014	27-11-2020	Muniyamma Vs Muneeramma	M Prabhakar
31	O.S. 1439/2016 (SUMMONS) IA/1/2016 IA/2/2016	27-11-2020	Manjunatha N Vs Narayanappa	
32	O.S. 1620/2016 (SUMMONS) IA/1/2016	27-11-2020	Hemantha Chandra G Vs Syed Peer	NAGAI AH
33	O.S. 1638/2016 (SUMMONS) IA/1/2016 IA/2/2016	27-11-2020	JAGADEESH .K Vs UDAYA KUMAR G.S.	
34	O.S. 645/2017 (SUMMONS) IA/1/2017 IA/2/2017	27-11-2020	Narayana G M Vs Manjunatha G M	P S
35	O.S. 1540/2017 (SUMMONS) IA/1/2017 IA/2/2017	27-11-2020	Muni Rangaiah Vs Nagappa	
36	O.S. 259/2018 (SUMMONS) IA/1/2018	27-11-2020	Rashid Khan Vs Chotu Khan	Krishnappa N
37	O.S. 1266/2018 (SUMMONS) IA/1/2018	27-11-2020	Ramareddy Vs Yellappa	M S A
38	O.S. 1424/2018 (SUMMONS) IA/1/2018	27-11-2020	SHIVANNA.B Vs JAYAMMA	L R Purushotham
39	O.S. 1885/2018 (SUMMONS) IA/1/2018	27-11-2020	Narayanaswamy A C Vs Parvathamma	H M A
40	O.S. 465/2019 (SUMMONS) IA/1/2019	27-11-2020	Venkatamma Vs Muniraju	GopalGowda H K

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 925/2012 (NOTICE) IA/1/2012	27-11-2020	Galamma Vs gullaiah	PADMANABHA
42	R.A. 46/2020 (NOTICE) IA/1/2020	27-11-2020	NAGARAJA R Vs SEENA BIJU	A SHIVARAMA
43	M.C. 148/2020 (NOTICE) IA/1/2020	27-11-2020	KAVYA C V Vs NARASIMHA MURTHY	CHANDRA REDDY K V
44	O.S. 908/2011 (A.D.R) IA/1/2011	27-11-2020	ASHOK.M. Vs HANUMAPPA.H.V.	G.DAYANANDA
45	O.S. 1142/2016 (A.D.R) IA/1/2016	27-11-2020	Sakamma Vs Doddalakshamma	Ananda R B
46	O.S. 1707/2016 (A.D.R) IA/1/2016	27-11-2020	Munirajappa Vs Pillappa	BYRE GOWDA
47	O.S. 477/2017 (A.D.R) IA/1/2017 IA/2/2017 IA/3/2017	27-11-2020	Premamma Vs Lakshamma	M Ramaiah Reddy
48	O.S. 1067/2017 (A.D.R) IA/1/2017	27-11-2020	Vasudeva Vs Ramanjaneya	V B SHIVAKUMAR
49	O.S. 1200/2017 (A.D.R) IA/1/2017 IA/2/2017	27-11-2020	Deepak D.S. Vs Pradeep kumar	Muralidhar
50	O.S. 1526/2017 (A.D.R) IA/1/2017	27-11-2020	M/s Pest Control Pvt Ltd Vs Shivakumar	
51	O.S. 1708/2017 (A.D.R) IA/1/2017 IA/2/2017 IA/3/2017	27-11-2020	Rathamma Vs Sonnamma	
52	O.S. 24/2018 (A.D.R) IA/1/2018	27-11-2020	Sowmya Vs Raju M	Sreenatha C S
53	O.S. 59/2018 (A.D.R) IA/1/2017 IA/2/2017	27-11-2020	C LAKSHMIDEVI Vs S SHANTHA	M. D. BASAVANNA
54	O.S. 1867/2018 (A.D.R) IA/1/2018	27-11-2020	NARAYANAMMA Vs NAGAVENI	PRAKASH T.HEBBAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
55	O.S. 485/2019 (A.D.R) IA/1/2019	27-11-2020	Manjunath M Vs Rajendra	S A Nagaraja
56	M.C. 150/2019 (A.D.R)	27-11-2020	Savitha Vallathol Vs Sajith Madhavan	Bharath
57	M.C. 274/2019 (A.D.R)	27-11-2020	Neelam Vs NIL	Nandita Haldipur

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

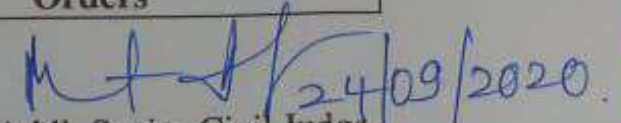
Cases Listed on 25-09-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 428/2007	Hearing
02	O.S. 726/2007	Hearing
03	O.S. 1008/2007	Hearing
04	O.S. 91/2007	Evidence
05	O.S. 159/2007	Evidence
06	O.S. 2211/2007	Evidence
07	Misc. 56/2014	Hearing
08	O.S. 99/2014	Arguments
09	O.S. 131/2014	Arguments
10	O.S. 201/2014	Arguments
11	O.S. 393/2014	Arguments
12	O.S. 394/2014	Arguments
13	O.S. 395/2014	Arguments
14	O.S. 785/2020	Hearing
15	O.S. 913/2020	Hearing

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 453/2014	Arguments
02	O.S. 454/2014	Arguments
03	O.S. 455/2014	Arguments
04	O.S. 464/2014	Arguments
05	O.S. 465/2014	Arguments
06	R.A. 24/2015	Hearing
07	R.A. 25/2015	Hearing
08	O.S. 595/2015	Hearing
09	O.S. 721/2015	Hearing
10	O.S. 769/2015	Hearing
11	O.S. 903/2015	Hearing
12	O.S. 1372/2016	Arguments
13	O.S. 638/2017	Notice
14	O.S. 1500/2015	Orders
15	O.S. 121/2017	Orders


24/09/2020

VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.